

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR**

ORIGINAL APPLICATION NO. 145/2009

Date of order: 08.7.2010

CORAM:

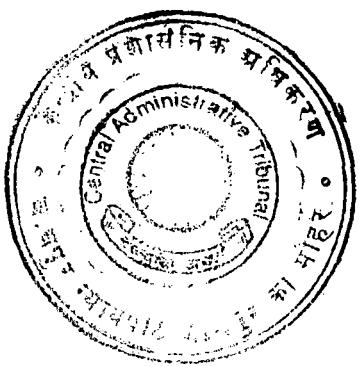
HON'BLE MR. V.K. KAPOOR, ADMINISTRATIVE MEMBER

Ashwani Kumar Saini son of Shri Jai Narain Saini, aged 38 years, LDC in the office of Garrison Engineer, MES, Banar, District Jodhpur R/o 185/5, MES Colony, 19 FAD, Banar, Jodhpur

...Applicant.

Mr. Vijay Mehta, counsel for applicant.

VERSUS



1. Union of India through the Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Chief Engineer, South Western Command, Jaipur.
3. Chief Engineer, South Command, Pune.
4. Garrison Engineer, MES, Banar, Jodhpur.

... Respondents.

Mr. Girish Joshi, counsel for respondents.

ORDER
(Per Hon'ble Mr. V.K. Kapoor, AM)

Heard learned counsels for the applicant as well as respondents and perused the record. The applicant is also present in person today before this Court.

2. The applicant was transferred to South Western Command vide order dated 27.4.2009 (annex A-1). The applicant has challenged the orders of annex A-1, A-2 and prayed to quash them. It was further prayed that respondents may be directed to implement orders at annex A-9, A-10 and relieve the

Kapoor

applicant for joining his duties at Jaipur under respondent 2 in the South Western Command.

3. During the course of hearing, the learned counsel for the applicant has presented orders of posting/transfer orders dated 14 June, 2010 of Headquarters, Chief Engineer, Southern Command, Pune by which the applicant stands transferred to Jaipur. In the light of this order, the learned counsel for applicant has clarified that the present O.A. has become infructuous.

In view of narration of applicant's counsel and revised transfer order dated 14 June, 2010, the present O.A. is disposed of as having become infructuous. No order as to costs.


Upkar
(V.K. KAPOOR)
ADMINISTRATIVE MEMBER

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दिनांक १२/११/१५ अमृतेश्वर
मेरी उपरिभाति में दैनांक ११/११/१५
ब्लॉक आय-II व ब्लॉक ब्लॉक गढ़ ।

अमृतेश्वरी
केन्द्रीय घर के लकड़ी का आधकरण
जोधपुर न्यायपाठ, जोधपुर